

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 297/2012  
Date of Order : 22.09.2014

None present for the applicant.  
Mr Aditya Singhi proxy counsel present for  
Ms K. Parveen, Counsel for the respondents.

It is observed that on 28/03/2013, 09/07/2013,  
17/09/2013, 11/02/2014, 24/04/2014 none was present on  
behalf of the applicant and today also none is present on  
behalf of the applicant. It appears that counsel for the  
applicant is not serious in pursuing the case. In view of the  
frequent absence of counsel for the applicant, OA No.  
297/2012 is dismissed in default for non-prosecution on the  
part of the applicant.

*Meenakshi Hooja*  
[ Meenakshi Hooja ]  
Administrative Member

R/C  
Meenakshi Hooja  
24/9/14

Ss

Order affixed by staff  
9.9.2014 Date 16-10-14  
aff Sirs ZRI *[Signature]*

*Ram*